

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH- COURT NO. 3

Excise Appeal No. 11103 of 2014 -DB

(Arising out of OIO-AHM-EXCUS-001-COM-007-13-14 dated 13/12/2013 passed by
Commissioner of Central Excise-AHMEDABAD)

Hajarilal Ramchandra Sharma

Partner Of M/s, Multi Metal Industries
Plot No. 3819,
Phase-Iv, Gidc, Vatva,
Ahmedabad, Gujarat

.....Appellant

VERSUS

C.C.E.-Ahmedabad-I

C. Ex Bhavan,
Nr Panjrapole & Polytechnic, Ambavadi,
Ahmedabad, Gujarat - 380015

....Respondent

APPEARANCE:

Shri Aditya Tripathi, Advocate for the Appellant

Shri Anoop Kumar Mudvel, Superintendent (AR) for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

HON'BLE MEMBER (TECHNICAL), MR. RAJU

DATE OF HEARING: 30.08.2023

DATE OF DECISION: 11.10.2023

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 11101 of 2014.

**RAMESH NAIR
MEMBER (JUDICIAL)**

**RAJU
MEMBER (TECHNICAL)**